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**IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR  
BEFORE  
HON'BLE SHRI JUSTICE GAJENDRA SINGH  
ON THE 18<sup>th</sup> OF MARCH, 2024  
SECOND APPEAL No. 774 of 2002**

**BETWEEN:-**

**SMT. SUMITRABAI, AGED ABOUT 60 YEARS,  
W/O- KRISHNA RAO JAGTAP, NURSE  
R/O- MOHALLA HARIGANJ KHANDWA  
DISTRICT EAST NIMAR (MADHYA PRADESH)**

**.....APPELLANT**

**(NONE )**

**AND**

**1. SMT. RADHABAI AGED ABOUT 70 YEARS  
W/O- GANPAT RAO VAIDYA  
HOUSEHOLD LADY,  
R/O- VILLAGE MOHALLA  
HARIGANJ, KHANDWA  
DISTRICT-EAST NIMAR(M.P)**

**2. DATTATREYA AGED ABOUT 45 YEARS  
S/O- GANPAT RAO VAIDYA सत्यमेव जयते  
OCCUPATION-SERVICE  
R/O- ADARSH NAGAR, BURHANPUR  
DISTRICT-KHANDWA (M.P)**

**3. KU. CHITRA AGED ABOUT 40 YEARS  
D/O- GANPAT RAO VAIDYA  
HOUSEHOLD LADY, R/O- HARIGANJ  
KHANDWA DISTRICT-EAST NIMAR(M.P)**

**.....RESPONDENTS**

**(NONE )**

.....  
*This appeal coming on for hearing this day, the court passed the  
following:*

**ORDER**

No one appeared for the appellant on previous date i.e. 11-03-2024 and

16-09-2014 also. The appeal abates against respondent No.1.

2. It appears that the appellant is not interested in prosecuting this appeal.

3. This appeal is **dismissed for want of prosecution.**

(GAJENDRA SINGH)  
JUDGE

PG

